# GOVERNMENT OF INDIA
## MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

## LOK SABHA

## UNSTARRED QUESTION NO. 386
## TO BE ANSWERED ON 05.02.2018

### GHOST TRAINES AND FRANCHISEE CENTRES

**386. SHRI NINONG ERING:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state**:

(a)     the number of ghost trainees that have been enrolled in skill development centres under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY);

(b)     the data of non-existent ghost franchisee centres which had been listed under the PMKVY;

(c)     the steps taken by the Government to recover money from the ghost stakeholders; and

(d)     the steps taken to ensure transparency in the PMKVY?

### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF
### SKILL DEVELOPMENT AND ENTREPRENEURSHIP
### (SHRI ANANTKUMAR HEGDE)

(a) to (d)     Under PMKVY 2016-20, the enrolments of candidates are verified with Aadhar in order to eliminate the possibilities of fake enrolments. However, there have been cases where PMKVY 2016-20 guidelines were not followed, such as:

- Candidates with different name than enrolled are found at the center
- No candidates with the enrolled name are found at the center
- The enrolled candidates confirm that they have not been trained under PMKVY.
- Any other fraudulent method to enroll candidates in PMKVY who have not undergone PMKVY training

The provisions for penalty grid guide the action that needs to be taken against training centers that do not follow PMKVY guidelines. NSDC, implementing agency of PMKVY under MSDE, has suspended training centers for noncompliance of PMKVY guidelines on multiple parameters including but not limited to above cases, the list of which is published on PMKVY official website. Further, in case a training centre is suspended due to noncompliance of PMKVY guidelines, the recovery of financial disbursement for the ongoing batches is made as per the penalty grid approved by MSDE.

Under PMKVY 2016-20, focus on continuous monitoring for tracking effective functioning of skill centre has been envisaged. Under this self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted which ensures transparency. Additionally, other interventions also made towards promotion of digitalization of PMKVY like free skill course content, Direct benefit transfer, Aadhaar linkages, biometric attendance of candidates etc.. Scheme encourages social media platform (facebook and twitter), digital channel for mobilization of candidates for Kaushal mela and Rozgar mela for its resounding success with full transparency.

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